

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 238 of 2020**

**IN THE MATTER OF:**

**Mohindra Kumar Setia & Anr.**

**...Appellants**

**Versus**

**Satguru Buildwell Pvt. Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. Amol Vyas, Advocate.**

**For Respondent: None.**

**ORDER**  
**(Virtual Mode)**

**21.01.2021** Learned Counsel for Appellant submits that he has received the advance copy of Reply-Affidavit on behalf of Respondent. Nobody appears on behalf of Respondent.

The names of Ms. Gunjan Pathak and Ms. Nivideta Sharda, Advocates for Respondent are not reflected in the Cause-List. Registry is directed to reflect their name in the Cause-List so that she may appear.

List the Appeal 'For Admission (After Notice)' on **12<sup>th</sup> February, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**